

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1193 & 1194 OF 2018 IN
DFR NO. 2450 OF 2018

Dated : 5th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Rimjhim Ispat Limited.

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

ORDER

One week time is granted at the request of the learned counsel appearing for the Appellant to enable him to file the additional better affidavit to explain the delay in filing the appeal.

List this matter on **12.09.2018** as requested.

(S. D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member